

(Kerala) and Madurai (Madras) is currently under construction and is expected to be completed by September, 1968. The 220 KV link between Chittoor (Andhra Pradesh) and Katpadi (Madras) is also under construction and is expected to be completed during 1969.

Eastern Region :

This Region comprises the States of West Bengal, Bihar, Orissa and also includes the power system of DVC.

All these power systems are already interconnected by means of 132 KV lines.

North Eastern Region :

This Region comprises Assam, Manipur, Tripura, NEFA and Nagaland.

Arrangements are being made for the supply of power from Assam to Manipur, Tripura and Nagaland.

The Central Government proposes to give ear-marked loan assistance for the construction of inter-State transmission lines from 1968-69.

FINANCE MINISTER'S TALKS WITH
WORLD BANK PRESIDENT

2715. SHRI D. C. SHARMA :
SHRI J. M. BISWAS :
SHRI SHIVA CHANDRA JHA :
SHRI P. GOPALAN :

Will the Minister of FINANCE be pleased to state :

(a) whether the question of rescheduling of India's debt repayments for the current year as discussed between him and the World Bank President and Mr. Peter Cargill of the World Bank recently at New Delhi; and

(b) if so, the outcome thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). I had talks with Mr. George Woods, the President of the World Bank and Mr. I.P.M Cargill, Director in the Asia Department of the World Bank on various subjects, including rescheduling of India's debt repayments. The talks being of a general nature were not aimed at devising solution to specific problems.

RAID ON OFFICES OF THE TRAVELLING
AGENCIES IN DELHI

2716. SHRI D. C. SHARMA : Will the Minister of FINANCE be pleased to state :

(a) whether the Enforcement Directorate raided the premises of several Travelling Agencies in Delhi recently and found foreign exchange and incriminating documents relating to foreign exchange during their search;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken in the matter ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). During January, 1968, the officers of the Enforcement Directorate conducted searches of the premises of the following Travel Agencies in Delhi :—

(i) M/s. Mercury Travels (India) Pvt. Ltd.

(ii) M/s. Travel Corporation (India) Pvt. Ltd.

(iii) M/s. Everett Travel Service and Everett Steamship Corporation.

(iv) M/s. Sita World Travel (India) Pvt. Ltd.

(v) M/s. Indian Air Travels Ltd.
and

(vi) M/s. Travel World Inc.

While no substantial foreign exchange was recovered, incriminating documents relating to *prima facie* illegal transactions in foreign exchange were seized. The seized documents are under scrutiny and further investigations are in progress, on completion of which appropriate action under the law will be taken.

FOREIGN EXCHANGE TO PRIORITY
INDUSTRIES

2717. SHRI S. K. DAMANI : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to change the basis of allocation of foreign exchange to the priority industries; and

(b) if so, the salient features thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). There